

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : Justice P.S.Gopinathan

DATE OF APPOINTMENT :6.2.2009

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1.06 Hectare	Half share in House No. 63/1585, Pullukatte, S.R.M.Road, Ernakulam North - 682 018.	Rs.1,05,170 No F.D.	2.2 sovereigns	1 car	Total LIC - Rs.1,50,000 GPF - Rs.7,69,811

LIABILITIES

Particulars:-

1.House loan balance Rs.6,60,834.79

2.Computer Advance balance Rs.3,094/-

3. Co-obligant in Educational loan for Rs.1,55,000/-

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE :Dr.P.R.Geetha

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
6.9 cents in Sy.No.47 and 2541 of Ernakulam village as per Doc.No.344/02 dt.25.1.2002	Half share in House No. 63/1585,Pullukatte, S.R.M.Road, Ernakulam North - 682 018.	Rs.43,246/- No F.D.	10.5 sovereigns	1 car	Total LIC - Rs.1,50,000/- GPF - Rs. 6,99,115/-

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT
CHILD/CHILDREN**

:Mr.P.G.Jayasankar & Ms.P.G.Gayathri

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
nil	nil	Rs.2,97,647/-	6.3 sovereigns	nil	nil

LIABILITIES

Particulars:-

1.Co-obligant in Educational loan for Rs.1,55,000/-

Note:- Further details available with the Hon'ble Chief Justice